GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:1961 ANSWERED ON:17.12.2013 SETTING UP OF PLASTIC PARKS Raghavan Shri M. K.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has announced a scheme for setting up of Plastic Parks in the country;
- (b) if so, the locations identified for setting up of these parks, State/UT-wise;
- (c) the incentives offered for the purpose;
- (d) whether any study has been conducted on the environmental hazards in the increased availability and usage of plastics in the country; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF THE STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) Yes, Sir.
- (b) Final approval' has been given for setting up of Plastic Parks in Odisha (Siju Village, Kujanga Tehsil, Jagatsinghpur District) and Madhya Pradesh (Tamot Village, Gohargunj Tehsil, Raisen District). 'In principle approval' has been accorded to the proposed plastic parks in Assam (Tinsukia District) and Tamil Nadu (Voyalur Village, Ponneri Taluk, Thiruvallur District).
- (c) Under the scheme, Government of India provides grant funding up to 50% of the project cost, subject to a ceiling of Rs. 40 crore per project.
- (d) Yes, Sir.
- (e) Plastic is a chemically inert substance. The virgin plastic bags are not per-se injurious to health or hazardous to environment but recycled / coloured bags are. The indiscriminate littering of used plastic bags and the absence of organized segregation/cleaning of plastic wastes in urban centers is a major area of concern. Accordingly, the Ministry of Environment and Forest has notified the Plastic Waste (Management and Handling) Rules, 2011 under the Environment (Protection) Act, 1986. These Rules regulate the manufacture and usage of certain plastic products, and the management of plastic waste.